From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No._____/Apptt.
Dated: _____

To

1. Mr. Mithilesh Kumar Singh, C.J.M.-cum-Spl.Judge, Economic Offences, Ranchi.
2. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
3. Ms. Kamala Kumari, Civil Judge (Senior Division), Ranchi.
4. Mr. Neeraj Kumar, Civil Judge (Senior Division), Ranchi.
5. Mr. Vikram Anand, Civil Judge (Senior Division), Ranchi.
6. Ms. Archana Mishra, Civil Judge (Senior Division), Ranchi.
7. Mrs. Ruchi Dayal, Civil Judge (Senior Division)-cum-J.M., Ranchi.
8. Mr. Rakesh Ranjan, Secretary, DLSA, Ranchi.
9. Mr. Digvijay Nath Shukla, Civil Judge (Senior Division)-cum-J.M., Ranchi.
10. Mr. Achhat Srivastava, Civil Judge (Senior Division)-cum-J.M., Ranchi.
11. Mr. Kumar Saurav Tripathi, Civil Judge (Senior Division)-cum-J.M., Ranchi.
12. Mr. Raj Kumar Pandey, Civil Judge (Senior Division)-cum-J.M., Ranchi.
13. Mr. Shambhu Mahto, Civil Judge (Senior Division)-cum-J.M., Ranchi.
14. Mr. Kamlesh Behra, Civil Judge (Senior Division)-cum-J.M., Ranchi.
15. Mr. Ram Kumar Lal Gupta, Civil Judge (Senior Division)-cum-J.M., Ranchi.
16. Mr. Gautam Gobinda, Civil Judge (Senior Division), Ranchi.
17. Mr. Praveen Oraon, S.D.J.M., Ranchi.
18. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr. Div.)-cum-J.M-cum-Judge I/c, Ranchi.
19. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div.)-cum-J.M-cum-Special Court, elected MP/MLA, Ranchi.
20. Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
21. Ms. Ankita Sharma, J.M.-cum-P.M. (J.J.B.), Ranchi.
22. Ms. Rosleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
23. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
24. Ms. Dhriti Dhaira, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
25. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
26. Mr. Akshay Sharma, Railway Judicial Magistrate, Ranchi.
27. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
28. Mr. Shivraj Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
29. Ms. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
30. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

Subject: - Nomination of **30 Judicial Officers** of the rank of Judicial Magistrate 1st Class, Civil Judge (Sr. Div.)-cum-Judicial Magistrate, S.D.J.M., A.C.J.M. and C.J.M. posted at Ranchi Judgeship for participating in **"One day Conference on Crime against Women (C-IV)" scheduled to be held on 10th September, 2022** at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforesaid conference scheduled to be held on 10th September, 2022 at Judicial Academy Jharkhand, Ranchi.**

All the officers have to report at Academy for conference on or before 09.30 A.M. for registration on 10th September, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. ___3261___ /Apptt.   **Dated, Ranchi, the** __02 | 9 | 22__

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1602/JAJ dated 18.08.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)